

SPECIAL BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/158(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	MANI TIRUMALA PROJECTS PRIVATE LIMITED VS CHOICE BOARDS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioner
Mr. Shaunak Mitra, Adv.]
Ms. Shivangi Thard, Adv.]
Mr. Aditya Sarkar, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. None for the Corporate Debtor present.
2. Reply affidavit has not been filed by the Corporate Debtor.
3. If none appears for the Corporate Debtor on the next date of hearing, the TP/158(KB)2023 would be set ex-parte.
4. List this matter for consideration on **24.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**